

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.206- IA/1068(AHM) 2022
ITEM No. 207- IA/1115(AHM) 2022
ITEM No. 208- IA/58(AHM) 2023
ITEM No. 209- IA/663(AHM) 2023
In
CP(IB) 5 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Phoenix ARC Pvt Ltd (Trustee of Phonix Trust FY 14-9)Applicant

V/s

Nagaur Water Supply Company Pvt LtdRespondent

Order delivered on: 10/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhananjaya Sud, Advocate a/w.

: Mr. Lokesh Malik, Advocate

For the Respondent : Mr. Harmish Shah, Advocate for R-1

ORDER

It is seen that, last order dated 08.04.2024, has not been complied with by the Counsel for the applicant.

Let the same be complied by the Counsel for the applicant, within a period of one week, from the date of this order.

Re-list on 25.06.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)